

IN THE INCOME TAX APPELLATE TRIBUNAL
PUNE BENCH "B", PUNE

BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
AND
SHRI S. S. VISWANETHRA RAVI, JUDICIAL MEMBER

Sl. No.	ITA No.	Name of Appellant	Name of Respondent	Asst. Year
1	1377/PUN/2019	Raisa Salim Khan, Namira House, Pakhal Road, Opp. Wapi Transport, Dwarka, Nashik- 422011. PAN : AIIPK5012C	ACIT, Circle-3, Nashik.	2011-12
2	1378/PUN/2019	M/s. Sanjay Construction, Shop No.3/4, Canada Corner, Vijay Tower, Nashik- 422005. PAN : AAVFS3720Q	JCIT, Range-2, Nashik.	2012-13
3	1385/PUN/2019	Voss Automotive India Private Limited, 1101, Urawade Road, Pirangut, Tal. Mulashi, Pune- 412115. PAN : AAACM6873A	ITO, Ward- 14(3), Pune.	2014-15

Assessee by : None (Sl. No.1 & 2)
Shri Abhay Avachat (Sl. No.3)
Revenue by : Shri M. G. Jasnani
Date of hearing : 28.06.2022
Date of pronouncement : 28.06.2022

आदेश / ORDER

PER BENCH :

These bunch of appeals preferred by the assesseees for the various assessment years mentioned in the caption emanates from the orders of the Learned Commissioner of Income Tax (Appeals) as per the respective grounds of appeal on record.

2. When the matter had come up for hearing today, the appellants filed their respective letters seeking permission to withdraw the appeals as the dispute in these appeals is proposed to be settled under Vivad Se Vishwas Scheme, 2020. The appellants also filed copy of Form No.3 & Form No.5 issued by the Designated Authority.
3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of the appeals.
4. In the circumstances, we hereby grant permission to the appellants to withdraw the appeals. Accordingly, the above captioned appeals stand dismissed as withdrawn.
5. In the result, all the above captioned three appeals filed by the assesseees are dismissed as withdrawn.

Order pronounced in the open Court on this 28th day of June, 2022.

Sd/- (S. S. VISWANETHRA RAVI) JUDICIAL MEMBER	Sd/- (INTURI RAMA RAO) ACCOUNTANT MEMBER
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पुणे / Pune; दिनांक / Dated : 28th June, 2022.

Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A) concerned.
4. The Pr. CIT concerned.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "B" बेंच, पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
 आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.